

C.A.T. Bench, Jaipur

Date of Order	Orders
16/9/02	None for applicant - even in the second round. Mr. P.R. Sharma, counsel for respondents. Learned counsel for the respondents place on record a copy of the order dated 12/9/02 and says that the order of the Bench dated 20.4.2001, passed in O.A. 500/94, has been complied with. Keeping in view the submission made by the learned counsel for the respondents and seeing the order dated 12/9/02, we do not find that the respondents have committed contempt. The proceedings are hereby dropped. The Bench is discharged. <i>(Signature)</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>(Signature)</i> G. L. GUPTA VICE CHAIRMAN

(Signature)
23/9/02

(Signature)
23/9/2002